THE MINISTER OF STATE IN THE MINISTRIES OF AGRICUL-TURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) No Centrally sponsored scheme known as -"Antyodaya" has been formulated but it is understood that some State 'Governments are implementing a programme of this kind.

- (b) Does not arise.
- (c) Under the various povertyalleviation programmes like grated Rural Development Programme being impemented in the country as a part of the Sixth Plan strategy for accelerated rural development, principle of selecting the poorest among the poor for providing assis-'tance has been accepted. Assistance is available to the poorer sections of the rural population throughout the country under IRDP. A comprehensive approach to rural development is being attempted through block level planning for Integrated Rural Deve-Topment and all supporting arrangements and linkages are sought to be established through this programme for improving the living conditions of the poorest among the poor.

village_s *Compulsory service in medical graduates

963. SHRIMATI NOORJEHAN RAJACK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any proposal 'to make the services of MBBS graduate available compulsorily for improving the health standard of vilage people in consultation with the Ministry of Health under the 20-Point Programme; and
- (b) if so, what type of incentives are proposed to be given for the service rendered under Rural Deve-Topmen!?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICUL-TURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) No,

(b) Does not arise.

海网络沙兰大学

Panchayat Raj Finance Corporation for states

@963-A. SHRI ROBIN KAKATI: Will the Minister of RURAL DEVE-LOPMENT be pleased to state:

- (a) whether it is a fact that there was a proposal under Central Government's consideration some back to set up a Panchayat Finance Corporation for the States: and
- (b) if so, at what stage does the proposal now stand? ا با شمعاته ایجانیا

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICUL-TURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): and (b) In pursuance of a recommendation that "every State Government should establish a Panchayati Rai Finance Corporation" made by the Santhanam Study Team on Panchayati Raj Finances appointed by Governmen't of India in 1962, the erstwhile Ministry of Community Development and Cooperation considered a proposal for establishment of Panchayati Raj Corporations in the States. proposal was subsequently dropped as it did not find favour with most of the State Governments.

[@]Previously Unstarred Question 730 transferred from the 4th May, 1982.